

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR.  
PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY  
06.10.2020 at 2.45 PM

**HEARING**

1. Crime 255/2020
2. PCR 139/2020
3. CC 2695/2020
4. CrI. Misc. 115/2020
5. CrI. Misc. 142/2020
6. CrI. Misc. 143/2020
7. CrI. Misc. 144/2020
8. CrI. Misc. 145/2020
9. CrI. Misc. 149/2020
10. OS 210/2020
11. OS 212/2020
12. OS 228/2020
13. OS 230/2020 Rathnamma Vs. Rathnamma

**ISSUES**

14. OS 146/2007
15. OS 242/2018
16. OS 270/2018

**JC MATTERS**

17. CC 638/2018 SPS

Hosakote

Dated: -05.10.2020

Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 06.10.2020

| MORNING SESSION   | AFTERNOON SESSION  |
|---|--|
| <b>HEARING</b>  | <b>HEARING</b>   |
| <ol style="list-style-type: none"> <li>1. Crime 49/2020 NGPS</li> <li>2. Crime 86/2020 NGPS</li> <li>3. Crime 93/2020 NGPS</li> <li>4. Crl. Misc.185/2020</li> <li>5. Crl. Misc:190/2020</li> <li>6. OS 137/2020</li> <li>7. OS 231/2020 Shobha Vs. Kamalamma</li> <li>8. Misc. 12/2020 Komala Vs. Munirathnamma</li> </ol> | <ol style="list-style-type: none"> <li>16. CC 1257/2011</li> <li>17. CC 223/2014</li> <li>18. CC 1188/2014</li> <li>19. CC 369/2015</li> <li>20. CC 197/2016</li> <li>21. CC 587/2017</li> <li>22. OS 331/2011</li> <li>23. OS 189/2020</li> <li>24. OS 271/2012</li> <li>25. OS 293/2014</li> </ol> |
| <b>ISSUES</b>   |  |
| 9. OS 75/2020   |  |
| <b>ORDERS</b>   | <b>ARGUMENTS</b>   |
| <ol style="list-style-type: none"> <li>10. OS 159/2018</li> <li>11. OS 224/2020</li> <li>12. OS 225/2020</li> <li>13. OS 226/2020</li> <li>14. OS 227/2020</li> <li>15. OS 229/2020</li> </ol>  | <ol style="list-style-type: none"> <li>26. OS 21/2003</li> <li>27. CC 228/2012</li> </ol>  |

Hosakote  
Dated: - 05.10.2020

*Tim*  
Addl. Civil Judge & JMFC., Hosakote

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